

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION No. 3267

TO BE ANSWERED ON AUGUST 07, 2018

ACCOUNTABILITY IN CPWD

No. 3267 DR. J.JAYAVARDHAN:
SHRI P.R. SUNDARAM:
SHRI SATAV RAJEEV:
SHRI DHANANJAY MAHADIK:
DR. HEENA VIJAYKUMAR GAVIT:
SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:
SHRIMATI SUPRIYA SULE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Central Public Works Department (CPWD) lacks accountability and transparency in its work;
- (b) if not, whether all details of works undertaken by them is made available in their website and if so, the details thereof;
- (c) whether the CPWD generally fails to complete projects on the scheduled time and if so, the reasons therefor;
- (d) whether the CPWD intends to put in public domain the details of persons who have bagged contracts of maintenance, works assigned and amount sanctioned to each one in each division;
- (e) if so, the details thereof and if not, the reasons therefor;
- (f) whether the Government is likely to involve private participation in CPWD projects and if so, the details thereof; and
- (g) the other steps taken by the Government to improve the functioning of CPWD?

ANSWER

THE MINISTER STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

- (a) No, Madam.
- (b) Details of works undertaken by Central Public Works Department (CPWD) are available under "citizen corner" in CPWD website www.cpwd.gov.in.
- (c) CPWD generally completes projects within the scheduled time. However, sometimes delays occur due to various reasons beyond the control of CPWD such as delay in allotment of funds by the client departments, change of scope of works by the client departments, local disturbances etc.
- (d)&(e) Details of contracts of maintenance are also available under "citizen corner" of the CPWD website.
- (f) Some CPWD projects have been taken up through the involvement of private participation as per the following details:
 - (i) Redevelopment of four General Pool Residential Accommodation (GPRA) colonies viz. Mohammadpur, Thyagraj Nagar, Srinivaspuri and Kasturba Nagar through alternate funding mode.
 - (ii) Energy Service Company (ESCO) and Renewable Energy Service Company (RESCO) modes have been adopted for energy efficiency and renewable energy generation respectively.
- (g) A number of steps have been taken by the Government to improve the functioning of CPWD which include:
 - (i) Outsourcing of maintenance works
 - (ii) Use of Electronic Measurement Book (e-MB)
 - (iii) CPWD e-sewa for maintenance complaints
 - (iv) e-tendering system
 - (v) Introduction of Public Financial Management System (PFMS) for e-payment.
